




NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/80/2016
NAME OF THE PETITIONER(S) : S. N. Santosh Kumar
NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for 1st Respondent	
2.	M. PREMKUMAR R. SRINIVAS	Counsel for Respondent	
3.	Anirudh Krishnan B.A. Sujay Prasanna	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Time extended for submitting final arguments. The matter may be put up alongwith TCP/215/2016 on **18.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)